## 10. NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.02,2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.181/252/HDB/2018
NAME OF THE COMPANY	Prabhakar Power Projects Ltd
NAME OF THE PETITIONER(S)	Prabhakar Power Projects Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Supreeth Hegde	PCS	supreethegde @ gnew 1.	8-1 12 Has

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

## <u>ORDER</u>

Heard Mr.Supreet Hedge, Learned PCS for the Petitioner. Issue notice to the RoC to submit the report in three weeks. Post the case on 27.03.2018.

Member (Tech)

Member (Judl)

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